

>

Title: Introduction of the High Court of Tripura Bill, 2010.

MR. DEPUTY-SPEAKER: Now, we shall take up Private Members' Business.

Shri Khagen Das.

SHRI KHAGEN DAS (TRIPURA WEST): I beg to move for leave to introduce a Bill to provide for the establishment of a High Court for the State of Tripura.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a High Court for the State of Tripura."

The motion was adopted.

SHRI KHAGEN DAS : I introduce* the Bill.

-

-